

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:270
ANSWERED ON:22.07.2015
Inclusion of Constitution Subject
Dwivedi Shri Harish

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to introduce Constitution as compulsory subject at intermediate and graduate level to familiarize the students with the constitution of India under New Education Policy;
- (b) if so, the details thereof;
- (c) whether the Government conducts any programme or organises any training session to familiarise the people with the Constitution of India; and
- (d) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) and (b) : No such proposal is under consideration by the Government. However, Constitution of India is taught in Class XI (also called as intermediate stage in some States) as one full course titled as Indian Constitution at Work. It is a compulsory paper for students who opt for political science at the higher secondary stage. Many aspects of the Indian Constitution are also introduced to class 9 and 10 students studying as part of the compulsory course on social science.

(c) : No, Madam.

(d) : Does not arise.
